

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (d). The Coast Guard organisation was created in August 1978 with a view to protect maritime and other national interests in our Exclusive Economic Zone. It is the principal agency for enforcement of the various enactments as are in force in the maritime zones of India. Physical security of the shores is not within the charter of duties of the Coast Guard organisation. This responsibility primarily rests on the State Police who, together with the Coast Guard, have concurrent jurisdiction upto the limits of the territorial waters.

2. The Coast Guard functions under the overall command and control of a Director General with Headquarters in Delhi. The entire coast line of India and maritime zones adjoining thereto have been divided into three regions, namely Western, Eastern and Andaman and Nicobar, with regional headquarters at Bombay, Madras and Port Blair respectively.

The present strength of the Coast Guard organisation comprises approximately 100 officers and 800 other uniformed and civilian personnel.

Interim Report by High Powered Committees for Minorities

207. SHRI G. M. BANATWALLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the High Power Committee for Minorities under the Chairmanship of Dr. Gopal Singh has submitted any interim report to the Government;

(b) if so, the recommendations made by the Committee; and

(c) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). An Interim Report by the High Power Panel on Minorities, Scheduled Castes, Scheduled Tribes and other Weaker Sections headed by Dr. Gopal Singh has just been received by the Government. This Report has yet to be studied and considered. It is too early to indicate the action taken by the Government on the Report.

Setting up of Small Scale Industries in Mayurbhanj, Orissa

208. SHRI MANMOHAN TUDU: Will the Minister of INDUSTRY be pleased to state:

(a) the number of small scale units set up in Orissa during 1980-81 with the Central assistance;

(b) the number of such small units started in Mayurbhanj district of Orissa during the above period;

(c) whether any of them has launched or expect to start commercial production by the end of this financial year; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Under the Centrally Sponsored Scheme of District Industries Centres (DIC) 10,022 industrial units (comprising of 9,357 artisans-based and 665 small scale) have been established from April '80 to September '80 in the 13 DICs covering 13 districts of Orissa as reported by the Government of Orissa.

(b) In Mayurbhanj district of Orissa 945 units. (comprising of 904 artisan-based and 41 small scale) are reported to have been established under the aegis of the district Industries Centres during April '80 to September '80.

(c) Units established include these units which have gone into production.

(d) The State Government have reported that during this period credit assistance amounting to Rs. 4.52 crores have been made available to those units in the 13 districts of the State covered by the DIC Programme from Financial Institutions. 62 units have been provided seed money amounting to Rs. 2.78 lakhs and cash subsidy amounting to Rs. 41.63 lakhs have been provided to 2959 units. These units have generated additional employment opportunities for 20,043 persons.

Loss of Life and Property in Assam Agitation

209. SHRI SONTOSH MOHAN DEV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the estimated loss of human life and property in Assam due to continuing agitation so far; and

(b) the steps taken to compensate the affected families?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The prolonged agitation in Assam has created climate of violence, suspicion, and distrust and has disrupted communal harmony. As a result 266 persons are reported to have died including 46 killed in police firing, besides causing considerable destruction to property.

(b) Relief and Rehabilitation assistance at the prescribed scales has been made available to the affected persons by the Assam Government from time to time.

Central Provision Cells attached to Army, Navy and Air Headquarters

210. SHRI DAYA RAM SHAKYA: Will the Minister of DEFENCE be pleased to state:

(a) how many Central Provision Cells are attached to Army, Navy and Air Headquarters for provisioning ordnance, Air and Naval stores/equipment;

(b) since when these Central Provision Cells have been shifted to New Delhi and if the terms and conditions of service of civilian employees working in these calls are at par with their counter-parts serving with Armed Forces Headquarters; and

(c) if so, since when; if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) One Central Provisions Cell each is attached to Army and Naval Hqrs.

(b) The Central Provision Cell attached to Army Headquarter started functioning since inception in New Delhi on 15-11-58 and the cell attached to Naval Headquarters was shifted to New Delhi from Bombay in 1958. The terms and conditions of service of civilian employees except the ministerial staff working in the cell attached to Naval Headquarters are not at par with service conditions of AFHQ civilians.

(c) The civilian employees attached to the Central Provision Cells are actually employees of lower formations of the Army and the Navy and their terms and conditions of service are different from AFHQ civilians.

Undertrials in States

211. SHRI R. K. MHALGI:

SHRI B. D. SINGH:

SHRI SUBHAH CHANDRA BOSE ALLURI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to an editorial in the Indian Express, New Delhi dated 3rd January, 1981 under the heading "the agony of undertrials";